

Office of the Principal District & Sessions Judge, Deoghar

Deoghar, dated the 30th day of September, 2021

ORDER NO. 155/2021

In view of the directions contained in Hon'ble Court's Letter No. 51/RG dated 30.09.2021, all the Courts of Deoghar judgship shall resume functioning through physical mode henceforth till further order by strictly following Covid appropriate protocol.

Inform all concerned.

Sd/-

Principal District & Sessions Judge,

Deoghar

30.09.2021

Memo No. 866/2021, dated 30.09.2021

Copy forwarded to all the concerned for information and needful.

30/9/2021
Judge-in-Charge,
Civil Courts, Deoghar